



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, CALCUTTA

O. A. No.350/00229 of 2017

In the matter of:

ASHOK KUMAR BISWAS, Son of Late

Jagadish Chandra Biswas, aged about

47 years, working as a Tech. Grade-I

(Welder) under SSE/IC/C&W/NJP at

Accident Relief Train at New Jalpaiguri

Railway Station Railway Station,

residing at Quarter No.71/B, Type-II,

Railway Central Colony, Post Office &

Police Station - Bhaktinagar, District -

Jalpaiguri, Pin - 734007.

APPLICANT

VERSUS

1. UNION OF INDIA, through the General  
Manager, N.F. Railway, Maligaon,  
Guwahati, Assam, Pin-780011.

2. THE CHIEF MECHANICAL ENGINEER,  
North East Frontier Railway, Maligaon  
Guwahati, Assam, Pin-780011.

Wd

3. THE DIVISIONAL RAILWAY MANAGER,  
North East Frontier Railway, Katihar  
Division, Bihar, Pin-854105.

4. THE SENIOR DIVISIONAL  
MECHANICAL ENGINEER, North East  
Frontier Railway, Katihar Division,  
Bihar, Pin-854105.

5. THE DIVISIONAL MECHANICAL  
ENGINEER, North East Frontier  
Railway, Katihar Division, New  
Jalpaiguri, Pin-734007.

6. THE SSE/IC/C&W/NJP, North East  
Frontier Railway, Katihar Division, New  
Jalpaiguri, Pin-734007.

... RESPONDENTS



No. O.A. 350/00229/2017

Date of order: 7.8.2017

Present: Hon'ble Mr. A.K. Patnaik, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : None

O R D E R (Oral)

S.K. Patnaik, Judicial Member:

Heard Mr. B. Chatterjee, Ld. Counsel for the applicant.

2. Mr. Chatterjee fairly submitted that he has received instructions from his client that after filing of the O.A. the grievance of the applicant has already been redressed.
3. Accordingly, the O.A. is disposed of being not pressed.

(Dr. Nandita Chatterjee)  
Administrative Member

(A.K. Patnaik)  
Judicial Member

SP